

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TRANSOCEAN SUPPORT SERVICES PRIVATE LIMITED.

1.	Name of Corporate Person	Transocean Support Services Private Limited
2.	Date of Incorporation of Corporate Person	07/05/2004
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Mumbai I
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74120MH2004FTC146137
5.	Address of the registered office and principal office (if any) of Corporate Person	One Boulevard, Office No.-02, 4th Floor, Lake Boulevard Street, Hiranandani Business Park, Powai, Mumbai, Maharashtra, India, 400076
6.	Liquidation Commencement Date of Corporate Person	February 26, 2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Pranav J. Damania IBBI/IPA-001/IP-P00079/2017-18/10164 Address: - 407, Sanjar Enclave, Opposite Milap Cinema, S.V Road, Kandivali West, Mumbai - 400067. Email Id :- pranav@winadvisors.co.in Contact No :- +91 98204 69825
8.	Last Date for Submission of Claims	March 28, 2026

Notice is hereby given that the **Transocean Support Services Private Limited** has commenced voluntary liquidation on February 26, 2026.

The stakeholders of **Transocean Support Services Private Limited** are hereby called upon to submit a proof of their claims, on or before March 28, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors (if any), shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SD/-

Pranav Damania

Liquidator in the matter of MGM Programming Service India Private Limited.

Reg. No.: IBBI/IPA-001/IP-P00079/2017-18/10164

Authorisation for Assignment ("AFA"): AA1/10164/02/300627/109139

AFA Validity: June 30, 2027

Date: 02.03.2026

Place: Mumbai

NOTICE

Notice is hereby given that the following share certificates are registered in our/ my deceased father name has been lost. Therefore, I/We RAMINIK VALJIBHAI RAITHATHA have applied for issue of duplicate share certificate to the **IPCA LABORATORIES LTD.** Regd. office address:- 48, Kandivli Industrial Estate, Kandivli (West), Mumbai, Maharashtra, 400067. So, general public are hereby warned about not to deal with the following securities and if company do not receive any objection within 15 days from the date of publication of this notice on above-mentioned regd. address/ of the company, or to the company's B&T Agent MUFG Intime India Pvt. Ltd unit IPCA LABORATORIES LTD, C-101, 247 Park, LBS Marg, Vikhroli West, Mumbai, Maharashtra, 400083, The company will proceed for the issue of Duplicate share certificate(s) in my/our name.

Name of Holder	Name of Company	Folio No	Certificate No	Dist. Nos	No of Shares	Face Value
Valajibhai Haridas Raitthatha	Ipcalaboratories Ltd.	0017819	187	362001 To 364000	2000	1/-Rs Paid Up

DATE: 28-02-2026 | PLACE: DWARKA

S/D

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
TRANSCOAN SUPPORT SERVICES PRIVATE LIMITED.

1. Name of Corporate Person	Transcoan Support Services Private Limited
2. Date of Incorporation of Corporate Person	07/05/2004
3. Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Mumbai I
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74120MH2004FTC146137
5. Address of the registered office and principal office (if any) of Corporate Person	One Boulevard, Office No-02, 4th Floor, Lake Boulevard Street, Hiranandani Business Park, Powai, Mumbai, Maharashtra, India, 400076
6. Liquidation Commencement Date of Corporate Person	February 28, 2026
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Pranav J. Damania IBBI/PA-001/IP-P00079/2017-18/10164 Address:- 407, Sanjay Enclave, Opposite Millap Cinema, S.V Road, Kandivali West, Mumbai - 400067. Email Id :- pranav@winaadvisors.co.in Contact No :- +91 98204 69825
8. Last Date for Submission of Claims	March 28, 2026

Notice is hereby given that the Transcoan Support Services Private Limited has commenced voluntary liquidation on February 26, 2026.
The stakeholders of Transcoan Support Services Private Limited are hereby called upon to submit a proof of their claims, on or before March 28, 2026, to the liquidator at the address mentioned against item 7.
The financial creditors (if any), shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Pranav Damania
Liquidator in the matter of MGM Programming Service India Private Limited.
Reg. No.: IBBI/PA-001/IP-P00079/2017-18/10164
Authorisation for Assignment ("AFA"): AA1/10164/02/300627/109139
AFA Validity: June 30, 2027
Date: 02.03.2026
Place: Mumbai

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SHREE SHIDHANATH COTEX PRIVATE LIMITED (UNDER CIRP) OPERATING IN
THE BUSINESS OF SPINNING COTTON YARN LOCATED AT KRISHNAKUNJ,
PLOT NO. 11, SHREE RAJ RESIDENCY, BEHIND, RAJSHRUNGAR PARTY PLOT,
150 FEET RING ROAD, RAJKOT, GUJARAT – 360005.

(Under sub-section (1) of regulation 36A of the Insolvency and Bankruptcy Code of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	SHREE SHIDHANATH COTEX PRIVATE LIMITED CIN: U01405GJ2008PTC053324 PAN: AALCS7584F
2. Address of the registered office	Krishnakunj, Plot no. 11, Shree Raj Residency, Behind, Rajshrunagar Party Plot, 150 Feet Ring Road, Rajkot, Gujarat – 360005.
3. URL of website	
4. Details of place where majority of fixed assets are located	Factory Premises: Textile Mill, GJ SH 119, Rupavati, Chotila, Gujarat - 363520
5. Installed capacity of main products/ services	1 unit for Cotton spinning with installed capacity of 14,400 MT annually with 49,200 single spindles. Additionally, Installed Windmill Capacity of 3.0 MW.
6. Quantity and value of main products/ services sold in last financial year	As per the Financial Statement as on 2023-2024, Revenue from operations was Rs. 4,86,54,79,342/-
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by prospective resolution applicants via a mail by raising request at email: cirp.shreescotexlimited@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by prospective resolution applicants via a mail by raising request at email: cirp.shreescotexlimited@gmail.com
10. Last date for receipt of expression of interest	17-03-2026
11. Date of issue of provisional list of prospective resolution applicants	27-03-2026
12. Last date for submission of objections to provisional list	01-04-2026
13. Date of issue of final list of prospective resolution applicants	11-04-2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16-04-2026
15. Last date for submission of resolution plans	16-05-2026
16. Process email id to submit Expression of Interest	cirp.shreescotexlimited@gmail.com
17. Details of the Corporate Debtor's registration status as MSME	No

Sd/
Akhil Ahuja (Authorised Representative)
Mavent Restructuring Services LLP
Resolution Professional
IBBI Reg. No. - IBBI/PA-0154/PA-3/2023-2024/50058
AFA Valid No. - 31.12.2026
Registered and Communication Address:
S Block, 376, Panchsheel Park, New Delhi- 110017
Also, at
Floor No. 8, Flat No. 803, Chandak Cornerstone, David S Barretto Road, Upper Worli, Mumbai, Maharashtra – 400018
Communication Email Id- cirp.shreescotexlimited@gmail.com
Registered email Id: caakhlilahuja@gmail.com
Mobile: +91- 9911331599

Date: 02.03.2026
Place: New Delhi

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TERRA FORM
GLOBAL INDIA PRIVATE LIMITED

Sr No	PARTICULARS	TIMELINE
1	Name Of The Corporate Person	Terraform Global India Private Limited
2	Date Of Incorporation Of The Corporate Person	16/09/2016
3	Authority Under Which Corporate Person Is Incorporated/Registered	Registrar Of Companies, Mumbai I
4	Corporate Identity Number/ Limited Liability Identity Number Of Corporate Person	U40300MH2016FTC331310
5	Address Of The Registered Office And Principal Office (If Any) Of Corporate Person	Unit 702, 7th Floor, Tower 3 Equinox Business Park Off Bandra Kurla Complex, Lbs Marg, Kurl, A West, Mumbai City, Mumbai, Maharashtra, India, 400070
6	Liquidation commencement date of corporate person	26/02/2026
7	Name, address, email address, telephone number and the registration number of the liquidator	Akansha Ashish Rath Address: Office No B- 508, Mahaavir Icon Plot No 89, Sector 15, Cbd Belapur, Navi Mumbai, Maharashtra, 400614. Email Address: Rathiakansha83@gmail.com Telephone Number: +91 9167735969 Reg.No.Ibbi/Ip-002/Ip-N00332/2017-18/10938
8	Last Date For Submission Of Claims	28/03/2026

Notice is hereby given that the Terraform Global India Private Limited has commenced voluntary liquidation on 26.02.2026
The stakeholders of Terraform Global India Private Limited are hereby called upon to submit a proof of their claims, on or before 28.03.2026, to the liquidator at the address mentioned against item 7.
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
Submission of false or misleading proof of claim shall attract penalties.

Sd/-
Akansha Ashish Rath
Liquidator for Terraform Global India Private Limited
Reg. No. IBBI/PA-002/IP-N00332/2017-18/10938

Date: 02.03.2026
Place: Navi Mumbai

almondz
the game changer

Almondz Global Securities Limited
CIN: L74899MH1994PLC434425
Registered Office: Level 5, Grande Palladium, 175 CST Road, Off BKC Kalina, Santacruz, Mumbai - 400098. Tel. + 91 22 66437600, Fax: +91 22 66437700
Corporate Office: F-33/3 Okhla Industrial Area, Phase -II, New Delh-110020 Tel. + 91 -11-43500700, Fax: +91 -11-43500735
Email id: Secretarial@almondz.com Website: www.almondzglobal.com

NOTICE OF EXTRA ORDINARY GENERAL MEETING

NOTICE is hereby given that the Extra Ordinary General Meeting (EGM) of Shareholders of the Company will be held on Friday, 27th March, 2026 at 11.00 A.M. through Video Conferencing /Other Audio Visual Means ("VC/OAVM"). In compliance with the relevant provisions of the Companies Act, 2013 (as amended) (the act) and the SEBI(Listing Regulations and Disclosure Requirements) Regulations, 2015 (as amended) (the Listing Regulations) and all applicable circulars issued by Ministry of Corporate Affairs (MCA) for convening the General Meeting through VC/OAVM and Securities and Exchange Board of India (SEBI circulars), companies are allowed to hold EGM through Video Conferencing, without the physical presence of members at a common venue. Hence the EGM of the company is being held through VC to transact the business set out in the Notice, which was being send on 28.02.2026 to the shareholders individually through e-mail if his/her e-mail address is registered with the Depository / Registrar & Transfer Agent. The Notice of EGM is also available on the Company's website www.almondzglobal.com and on the website of the Stock Exchanges www.bseindia.com and www.nseindia.com and on the website of CDSL at www.evotingindia.com
The Company is providing its member the facility to exercise their right to vote by electronic means and the business may transacted through e-voting services provided by Central Depository Services (India) Limited (CDSL). E-voting facility will be available at the link www.evotingindia.com. The e-voting period commences on Tuesday, 24th March, 2026 at 09:00 A.M. & end on Thursday, 26th March, 2026 at 05:00 P.M. Once the vote on a resolution is cast by the shareholder, it shall not be allowed to change subsequently. The Cut-off date for the purpose of e-voting shall be Friday, 20th March, 2026. For electronic voting instructions, Shareholders may go through the instructions in the Notice of EGM of the Company.
Person who acquire shares and become member of the company after the dispatch of Notice and who are eligible shareholders as on cut-off date i.e. Friday, 20th March, 2026 may contact Mr. Puneet Mittal on (011-29961281) or beetalirta@gmail.com to obtain the login id and password.
Remote e-voting through electronic means shall not be allowed beyond 5.00 P.M Thursday, 26th March, 2026. A member may participate in the general meeting even after exercising her/his right to vote through remote e-voting, but shall not be allowed to vote again in the meeting. Facility for voting will also be made available during the EGM and those present in the EGM through VC facility, who have not cast their vote through Remote e-voting shall be eligible to vote through the e-voting system at the EGM. A person whose name is recorded in the register of members or in the register of beneficial owners maintained by the depositories as on the cut-off date only shall entitled to avail the facility of remote e-voting.
The manner of Remote e-voting and in the EGM for Members holding shares in physical mode or in dematerialized mode and for members who have not updated their email addresses with the Company, is provided in the Notice of the EGM.
In case of any queries/grievances pertaining to e-voting, you may contact Mr. Puneet Mittal General Manager, Beetal Financial & Computer Services Pvt. Ltd. At beetalirta@gmail.com, Telephone No. 011-29961281 or write an e-mail at helpdesk.evoting@cdsindia.com or contact 1800 2109911.
By Order of the Board
For Almondz Global Securities Ltd
Sd/-
(Ajay Pratap)
Director Legal & Corporate Affairs & Company Secretary

Place: New Delhi
Date: 28.02.2026

J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED
Registered Office: 203-206, 2nd Floor, Wing A, Inspire BKC, Bandra Kurla Complex, Bandra (East), Mumbai – 400 051
CIN: U74999MH2015PTC264081 Telephone No.: +91 22 62580400

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

APPENDIX IV-A
[See proviso to Rule 8(6)]

E-Auction Sale Notice for Sale of Immovable Secured Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred to as "SARFAESI Act") read with proviso to Rule 8 (6) and 9(1) of the Security Interest (Enforcement) Rules, 2002 ("Rules").
Notice is hereby given to the public in general and in particular to the Borrower, Mortgagor(s), Guarantor(s) as mentioned in column (i) in the below table, that the below described immovable properties as mentioned in column (ii) below, mortgaged / charged in favour of the J.C. Flowers Asset Reconstruction Private Limited acting in its capacity as Trustee of JCF ARC TRUST 2024-25/34 ("Secured Creditor"), the physical possession of which has been taken by the Authorized Officer (AO) of Secured Creditor, will be sold on "As is where is", "As is what is", "Whatever there is" and "No recourse" basis, on March 20, 2026 between 11.00 AM to 02.00 PM for recovery of the amounts mentioned in column (iii) herein below due to Secured Creditor together with further interest, costs and other expenses thereon. The Reserve Price and the Earnest Money Deposit are mentioned below for the property.

Details of Secured Asset put for Auction

Name of Borrower/ Mortgagor / Guarantor	Description of Property	Total Outstanding Dues as per Demand Notice	Reserve Price	Earnest Money Deposit (EMD)
1. Vconnect Tours and Travels Pvt. Ltd. ('Borrower') 2. Vishal Gupta ('Guarantor') 3. Neeraj Gupta ('Guarantor') 4. Vijay Gupta ('Guarantor'/'Mortgagor')	Flat No. 1502, 15th Floor, adm. 102.23 sq. mtrs. Building No. 11, Bhakidham Complex, Vishnu Tower S. R. A. Co-Operative Housing Society Limited, Purshotam Kheraj Road, Mulund (W), Survey No. 123-A, Hissa No. 1 (Part) and Survey No. 124 (Part), City Survey No. 565 and 568 (Part), Village Nuhur, Taluka Kurla, M.S.D Mumbai Suburban, Within Limits of Municipal Corporation of Greater Mumbai, Mumbai Maharashtra 400080 owned by Mr. Vijay F. Gupta	Rs. 2,43,90,696/- (Rupees Two Crore Forty Three Lakh Ninety Thousand Six Hundred and Ninety Six Only)	Rs. 2,10,00,000/- (Rupees Two Crore Ten Lakh Only)	Rs. 21,00,000/- (Rupees Twenty One Lakh only)

*Dues outstanding as per the Demand notice under SARFAESI Act, 2002 dated September 21, 2022, together with further interest, costs and expenses thereon from September 3, 2022.
Encumbrance known to Secured creditor:
1. Society Dues as on March 31, 2024 amounting to Rs. 11,08,499.00 (Rupees Eleven Lakh Eight Thousand Four Hundred Ninety Nine only).
(Note : Further unilled regularizations amount payable Rs. 34,51,875.00 (Rupees Thirty Four Lakh Fifty One Thousand Eight Hundred Seventy Five Only)
Interested bidders are hereby advised to do their own due diligence related to the Secured Asset before submission of bid. For detailed terms and conditions of the sale and the bid documents, please refer to the website: <https://www.jcfarc.com> and/ or <https://www.bankauctions.com>
This notice is also a Fifteen days' notice to the Borrower / Co-Borrower / Guarantor / Mortgagor under Rule 8(6) of The Security Interest (Enforcement) Rules, 2002.
Please note that in case of any discrepancies, the notice for sale published in English will be considered as final.

Sd/- Authorised Officer
Place: MUMBAI
Date: March 02, 2026
For J. C. Flowers Asset Reconstruction Pvt. Ltd
(Acting in its capacity as Trustee of JCF ARC Trust 2024-25/34)

ASIRVAD MICRO FINANCE LTD
CIN U65923TN2007PLC064550
9th and 10th Floor, No. 9, Club House Road, Anna Salai, Chennai 600 002, Tamil Nadu.
Tel:044-42124493

GOLD AUCTION NOTICE

The borrowers, in specific and the public, in general, are hereby notified that public auction of the gold ornaments pledged in the below accounts is proposed to be conducted at the following branches on 16/03/2026 from 10.00 am onwards. The auction is of the gold ornaments of defaulted customers who have failed to make payment of their loan amount despite being notified by registered letters. Unauctioned items shall be auctioned on any other days without any further notice. Change in venue or date if any) will be displayed at the auction centre and on the company website. The details given below are in the order of Branch Name, Loan Number.

List of Pledges:-

MAHARASHTRA AURANGABAD PISHORE 341450700001450, 1413, BEED WADWANI GL 341780730018995, 9018, 8994, 8988, 341780700001579 PUNE GHULE NAGAR GL 341940700001362 INDAPUR GL 330150700000988 WAGHOLI GL 342050700000783 SANGLI JATH GL 341320700001496 SHIRALA GL 341760700000983 SATARA MHASWAD GL 341300700000932, 0915, 0925, SOLAPUR MOHOL GL 330180700002052

Persons wishing to participate in the above auction shall comply with the following:-
Interested Bidders should submit Rs. 10,000/- as EMD (refundable to unsuccessful bidders) by way of Cash or Online on the same day of auction. Bidders should carry valid ID card/PAN card.
For more details, please contact 9345954568

Authorised officer
Asirvad Micro Finance Ltd.

AUTHUM AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED
Registered Office: 707, Raheja Centre, Free Press Journal Road, Nariman Point, Mumbai-400 021. Ph.: (022) 6747 2117 Fax: (022) 6747 2118 E-mail: info@authum.com

APPENDIX- IV-A [See proviso to rule 8 (6)] | Public Notice For E-Auction Cum Sale (Appendix – IV A)

That pursuant to the approved resolution plan of the Reliance Home Finance Limited. (RHFL) by its Lenders in terms of RBI Circular No. RB1/2018-19/203, DBR.No. BP. BC. 45/21.04. 048/2018-19 dated June 7, 2019 on Prudential Framework for Resolution of Stressed Assets, the order of Hon'ble Supreme Court of India dated March 3, 2023 and the Special Resolution passed by the Shareholders on March 25, 2023, RHFL has entered into the agreement to transfer its Business by way of a slump sale on a going concern basis, to Reliance Commercial Finance Limited (Hereinafter referred to as "RCFL") and whereas all the rights and liabilities pertaining to the loan account (s) of the Borrower has/have also been transferred to RCFL.
Sale of Immovable property mortgaged to Authum Investment & Infrastructure Limited ("AILL") (Resulting Company pursuant the demerger of lending business from Reliance Commercial Finance Limited ("RCFL") to AILL vide NCLT order dated 10.05.2024) having Corporate Office at The Ruby 11th Floor, North-West Wing, Plot No.29, Senapati Bapat Marg, Dadar (west), Mumbai- 400028 and Branch Office at: Unit no 304, Sunrise Business Park, Plot no B- 68, Road no. 16, Kisan Nagar, Wagle Estate, Thane- 400 604 under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter "Act"). Whereas the Authorized Officer ("AO") of Authum Investment & Infrastructure Limited had taken the possession of the following properties/ies pursuant to the notice issued U/S 13(2) of the Act in the following loan accounts/prospect nos. with a right to sell the same on "AS IS WHERE IS BASIS & AS IS WHAT IS BASIS" for realization of Authum Investment & Infrastructure Limited dues, The Sale will be done by the undersigned through e-auction platform provided at the website: <https://sarfaesi.auctiontiger.net>.

Borrower(S) / Co-Borrower(S) / Guarantor(S)	Demand Notice Date And Amount	Date of Physical Possession	Reserve Price / Earnest Money Deposit
(Loan A/c No. RHHLMUM130035860 & RHHTMUM000036348 Branch: MUMBAI 1. AGNEL RAJ CHETTIAR 2. NANDINI ANGELENE CHETTIAR	27/09/2024 & Rs. 32,81,376 I- (Rupees Thirty Two Lakh Eighty One Thousand Three Hundred Seventy Six Only) Bid Incremental: Rs. 50,000/- (Rupees Fifty Thousand Only)	20/01/2026 Total Outstanding as on 17/02/2026 Rs. 64,11,502 I- (Rupees Sixty Four Lakh Eleven Thousand Five Hundred Two Only)	Rs. 52,16,400 I- (Rupees Fifty Two Lakh Sixteen Thousand Four Hundred Only) Earnest Money Deposit (EMD): Rs. 5,22,000 I- (Rupees Five Lakh Twenty Two Thousand Only)
(Loan A/c No. RHHLMUM000064671 Branch: MUMBAI 1. AFZAL RAFIQ SHAIKH 2. SHABNAM AFZAL SHAIKH	14th May 19 & Rs. 32,00,938/- (Rupees Thirty Two Lakh Nine Hundred & Thirty Eight Only) Bid Incremental: Rs. 30,000/- (Rupees Thirty Thousand Only)	22nd Dec 25 Total Outstanding as on 17th Feb 26 Rs. 86,76,460/- (Rupees Eighty Six Lakh Seventy Six Thousand Four Hundred Sixty Only)	Rs. 31,35,000/- (Rupees Thirty One Lakh & Thirty Five Thousand Only) Earnest Money Deposit (EMD): Rs. 3,13,500 I- (Rupees Three Lakh Thirteen Thousand Five Hundred Only)
(Loan A/c No. RHAHVHUM000071878 Branch: MUMBAI 1. TANIL N PAWAR 2. RESHMA T PAWAR	05/07/2021 & Rs. 166,0884/- (Rupees Sixteen Lakh Sixty Thousand Eight Hundred Eighty Four Only) Bid Incremental: Rs. 15,000/- (Rupees Fifteen Thousand Only)	23/12/2025 Total Outstanding as on 07th Feb 26 Rs. 33,20,439,99/- (Rupees Thirty Three Lakh Twenty Thousand Four Hundred Thirty Nine and Ninety Nine Paise Only)	Rs. 19,40,000/- (Rupees Nineteen Lakh Forty Thousand Only) Earnest Money Deposit (EMD) : Rs. 1,94,000 I- (Rupees One Lakh Ninety Four Thousand Only)

Description Of The Immovable Property/ Secured Asset : All the piece and parcel of the properties bearing Flat No.406, 4th Floor, Building No 2, Rosa Classique Complex, S No 59, H No 1, Kasarvadvali, Ghodbunder Road, Thane West, Thane-400606.
(Loan A/c No. RHHLMUM000064671 Branch: MUMBAI
1. AFZAL RAFIQ SHAIKH
2. SHABNAM AFZAL SHAIKH
Description Of The Immovable Property/ Secured Asset : All the piece and parcel of properties bearing Flat No.001, on Ground Floor, C Wing, Kamdhenu Perfect CHSL, Admeasuring 615 sq. ft. (Carpet area), Subhashwadi, Ambemath (W), Ambemath, Dist. Thane.
(Loan A/c No. RHAHVHUM000071878 Branch: MUMBAI
1. TANIL N PAWAR
2. RESHMA T PAWAR
Description Of The Immovable Property/ Secured Asset : All Piece And Parcel Of Flat No 401 Admeasuring 30.68 Sq. Mts, 4th Floor, A Wing, Bldg No 4, Mhada Scheme -Virar-Bolaji, Code No. 256, Survey No. 376(Part), 392(Part), Village Bolaji Mhada Layout, Virar West, Palghar, Maharashtra-401303

Date Of Inspection : 10th Apr 26 11:00-17:00	EMD Last Date : 15th Apr 26 11:00-17:00	Date/ Time of E-Auction 16th Apr 26 11:00-13:00
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Mode Of Payment: All payment shall be made by demand draft in favour of "Authum Investment & Infrastructure Limited" payable at Mumbai or through RTGS/NEFT. The accounts details are as follows: a) Name of the account: Authum Investment & Infrastructure Limited CHD A/c b) Name of the Bank: HDFC Bank Ltd., c) Account No.: 99999917071983, d) IFSC Code: HDFC000119.

TERMS & CONDITIONS OF ONLINE E-AUCTION SALE:-

1. The Property is being sold on "AS IS WHERE IS, WHATEVER THERE & WITHOUT RECOURSE BASIS". As such sale is without any kind of warranties & indemnities.
2. For details, help, procedure and online bidding on e-auction prospective bidders may contact the Service Provider MIS e-Procurement Technologies Pvt. Ltd. (Auctiontiger), B-705, Wall Street II, Opp. Orient Club, Near Gujrat College, Ellis Bridge, Ahmedabad – 380 006 Gujarat (Contact no. 9265562818/9265562821/19) Support Email – support@auctiontiger.net, Mr. Ram Sharma Mob. 8000023297 Email: ramprasad@auctiontiger.net
3. For further details and queries, contact Authorized Officer: Mr. Harshad Mhatre – (Mob: 9772747189) & Lalit Kamat – (Mob: 8419982204)
4. This notification is also 30 (Thirty) days' notice to the Borrower / Mortgagor / Guarantors of the above said loan account pursuant to rule 8(6) of Security Interest (Enforcement) Rules 2002, about holding of auction sale on the above-mentioned date / place.
PLEASE REFER THE WEBSITE FOR DETAILED TERMS AND CONDITIONS (Use Code: 359838, 359839 & 359840 and see the NIT Document) <https://sarfaesi.auctiontiger.net>
Place: Mumbai / Date : 02.03.2026

Sd/-,Authorized Officer

isarc

India SME Asset Reconstruction Co. Limited
Regi. Off. : The Ruby 11th Floor, North – West Wing, Plot No 29, Senapati Bapat Marg, Dadar (West) Mumbai – 400028.

POSSESSION NOTICE (As per Rule 8(2) of Security Interest (Enforcement) Rules, 2002)

The borrowers/co-borrowers/guarantors/mortgagors mentioned hereunder had availed financial assistance/loan from Fedbank Financial Services Limited ("Original Lender"). The said loan, together with all underlying security interest and all rights, title and interest of the Original Lender therein, was assigned by the Original Lender under the provisions of the SARFAESI Act, 2002, in favour of India SME Asset Reconstruction Company Limited("ISARC"), acting in its capacity as the Trustee of ISARC-2025-2026-3. Trust, vide Assignment Agreement dated 26th September 2025.
Whereas the undersigned being the Authorised officer of India SME Asset Reconstruction Company Limited("ISARC") under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of Powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notices upon the borrowers/co-borrowers/guarantors/mortgagors, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.
The borrower/Co-borrowers having failed to repay the amount, notice is hereby given to the Borrower/Co-borrowers and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/ her under Sub-Section (4) of Section 13 the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on the below-mentioned dates.
The Borrower/Co-borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of India SME Asset Reconstruction Company Limited("ISARC")
The Borrower/co-borrowers/Mortgagor(s) attention is invited to the provision of Sub-Section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

Sr. No.	Loan Account No. / Name Of Borrower / Co-Borrower	Date of Demand Notices	Date of Possession / Possession Status	Amount in Demand Notice (Rs.)	Description Of Properties
1	FEDVAASTL0509032 / VIKAS BABULAL JADHAV / PORNIMA DEVIDAS RATHOD	28-10-2025	26.02.2026 Symbolic possession	Rs. 19,84,664.79 (Rupees Nineteen Lakh Eighty Four Thousand Six Hundred Sixty Four and Seventy Nine Paise Only)	Shop Bearing No.13, On The Ground Floor, In "A" Wing, Admeasuring 26.95 Sq. Mtrs. (Built-Up Area), In The Building No.1 Known As "Renuka Complex", Constructed On Land Bearing Survey No.24-A, & 24-D, Lying, Being And Situate At Village Pashthal, Taluka & District Palghar East-Na West-Na North-Na South-Na
2	FEDVAOHL0501226 / DINESH PREMIJ GINOH / RANJAN DINESH GOHIL / ASHISH RADHESHYAM CHINCHANI	28-10-2025	26.02.2026 Symbolic possession	Rs. 15,29,990.64 (Rupees Fifteen Lakh Twenty Nine Thousand Nine Hundreds Ninety and Six Paise Only)	Flat No. 004, Area Adm. 32.91 Sq. Mtrs (Built Up Area) On Ground Floor, In B Wing, In Building No. 6, In The Building Known As "Spring Field", Constructed On Land Bearing Gut No. 70, Plot No. 1 To 24, Lying, Being And Situate At Village Varangade, Tal: Palghar, Dist: Palghar East-Na West-Na North-Na South-Na
3	FEDPVLSTL0489297 / YASH RAMESH JADHAV	28-10-2025	26.02.2026 Symbolic possession	Rs. 19,79,276.20 (Rupees Nineteen Lakh Seventy Nine Thousand Two Hundreds Seventy Six and Twenty Paise Only)	All The Piece And Parcel Of Land At Village- Chinchwalishekin Contained By Survey No. 67/1a + 2b CTS No. 1128 Admeasuring Hecor 1, Aar 24, Point 7 Assessment Rupees 13.94 Having Bearing Shop No. 04 On The Ground Floor Admeasuring 29.27 Sq. Mtrs. Carpet Area I.e. 315 Sq. Ft. Carpet In The Building No. A1 Of Project Known As "Yashdeep Residency" Constructed/To Be Constructed And All The Fixtures Fittings Thereon In A Co-Operative Housing Society/ Apartment Owners Association And The Undivided Interest In The Land Situated Being And Lying At Village- Chinchwalishekin, Opp. Lowji Railway Station, Taluka- Khalapur, Khopoli In Registration District Raigad Sub-District Raigad- 410203 And Bounded As Follows That Is To Say: East-Road West-Open Plot North-Open Plot South-Road
4	FEDKCSOHL0511715 / RINA SANJAY SAHA & SANJAY SAHA	28-10-2025	26.02.2026 Symbolic possession	Rs. 18,25,596.69 (Rupees Eighteen Lakh Twenty Five Thousand Five Hundreds Ninety Six and Sixty Nine Paise Only)	Flat No. 204, Admeasuring 19.90 Sq. Mtrs. (Carpet) And Flat No. 205, Admeasuring 19.90 Sq.mtrs. (Carpet) On 02nd Floor, In B Wing, In Building Known As "Shelu Park" Constructed On Property Bearing Survey No. 6, Hissa No. 1, Area Adm. 1620 Sq.mtrs., Lying, Being And Situate At Village Sheli, Tal. Karjat And Dist. Raigad, Registration District Raigad, Sub- Registration District Karjat (Hereinafter For The Sake Of Brevity Called And Referred To As The "Said Property"). East-Open Plot West-Open Plot North-Road South-Road

Dated : 02.03.2026
Place : Maharashtra

Authorized Officer,
India SME Asset Reconstruction Company Limited

Form INC-26
[Pursuant to Rule 30 of the Companies
(Incorporation) Rules, 2014]
Advertisement to be published in the
newspaper for change of registered office
of the Company from one state to another
Before the Central Government
(Regional Director, Western Region,
Mumbai)

In the matter of sub-section (4) of Section
13 of Companies Act, 2013 and clause (a)
of sub-rule (5) of rule 30 of the Companies
(Incorporation) Rules, 2014
AND
In the matter of RM Communications
India Private Limited (formerly known as
M-Kash India Financial Solutions Private
Limited)(CIN:U74909MH2019PTC328222)
having its registered office at Regus, 540
Res-Co-Work 05, Unit No. B-501, 5th Floor,
Wing B Supreme Business Park, No. 27 in
Village Powai, Mumbai, Mumbai, Mumbai,
Mumbai, Maharashtra, India, 400076

Notice is hereby given to the General Public
that the Company proposes to make an
application to the Central Government
under Section 13 of the Companies Act, 2013
seeking confirmation of alteration of the
Memorandum of Association of the
Company in terms of the Special Resolution
passed at the Extra-Ordinary General
Meeting held on Wednesday, 11th
February 2026 to enable the Company to
change its Registered office from the "State
of Maharashtra" to the "State of Haryana"
within the jurisdiction of the Registrar
of Companies, Chandigarh.

Any person whose interest is likely to be
affected by the proposed change of the
registered office of the Company may
deliver either on the MCA-21 portal
(www.mca.gov.in) by filing an investor
complaint form or cause to be delivered
or send by registered post of his/her
objections supported by an affidavit stating
the nature of his/her interest and grounds of
opposition to the Regional Director, Western
Region at the address: Everest, 5th Floor,
100 Marine Drive, Mumbai-400002,
Maharashtra, within fourteen days from
the date of publication of this notice with a
copy to the applicant Company at its
registered office at the address mentioned
below.
Registered Office: Regus, 540 Res-Co-
Work 05, Unit No. B-501, 5th Floor, Wing
B Supreme Business Park, No. 27 in
Village Powai, Mumbai, Mumbai, Mumbai,
Mumbai, Maharashtra, India, 400076
For and on behalf of
RM Communications India Private
Limited
(formerly known as M-Kash India
Financial Solutions Private Limited)

Sd/-
Sachin Lekhi
Director
(DIN: 09574786)
Address: House No 117, Third floor Top
floor, Raja Garden, Ring Road, - 110015,
West Delhi, Delhi, India.

"IMPORTANT"

Whilst care is taken prior to acceptance of
advertising copy, it is not possible to verify
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Publications. We therefore recommend
that readers make necessary inquiries
before sending any monies or entering
into any agreements with advertisers or
otherwise acting on an advertisement in
any manner whatsoever. Registered
letters are not accepted in response to box
number advertisement."

संस्थापक-नाट्याचार्य कृष्णाजी प्रभाकर खाडिलकर

संपादकीय



॥ न मे भक्त प्रणश्यति ॥

विकृतीच्या संहारासाठी होलिकोत्सव

भारतीय कालगणनेचा शेवटचा महिना असलेल्या फाल्गुनात पौर्णिमेला येणारा होळीचा सण म्हणजे सामाजिक संस्कृतीचे संवर्धन करणारा महत्त्वपूर्ण सण ठरतो. आजच्या दिवशी देशभर वेगवेगळ्या पद्धतीने होळी साजरी होते. उत्तर भारतात त्याचे विशेष प्रस्थ पाहायला मिळते. तर महाराष्ट्रात कोकणात 'शिमगा' या नावाने या सणाचे आगळेवेळेवरून रूढ झालेले दिसून येते. आजचे विज्ञान तंत्रज्ञान युग किंवा आता कृत्रिम बुद्धिमत्तेच्या उंबरठ्यावर सगळं जग असताना भारतासारख्या देशात ही सणपरंपरा कायम टिकवून ठेवण्याचा अझाहास अतिशय मोलाचा ठरतो. विज्ञानाने अनेक शोध लावले. तंत्रज्ञानातून अनेक सुखसाधने मनुष्याच्या दिमतीला आली. परंतु मनाचे समाधान मिळवून देण्याचे काम विज्ञान किंवा तंत्रज्ञान करू शकलेला नाही. त्यासाठीच सण, उत्सव, व्रतवैकल्य किंवा परंपरांच्या माध्यमातून जपले गेलेले संस्कार महत्त्वाचा आधार ठरले आहेत. आजचा होळीचा सण अशीच प्राचीन परंपरेची एक अखंड संस्काराधारा म्हणावी लागेल. होळीच्या सणामागचे पौराणिक संदर्भ वेगवेगळ्या प्रकारे सांगितले जातात. मग अगदी हिरण्यकश्यपूने आपला मुलगा प्रल्हाद हा सतत नारायणाचे स्मरण करतो. या द्वेषातून त्याचा वध करण्याचा प्रयत्न केला. यासाठी त्याची बहीण होलिका जिला अग्नीपासून अभय मिळाले होते. तिच्या मांडीवर बसून प्रल्हादाला नाहीसे करण्याचा प्रयत्न झाला. परंतु त्यात होलिका जळून खाक झाली. प्रल्हाद मात्र जिवंत राहिला. कथानक अतिशय साधे आहे. अनेकाना ते भावडेपणाचे लक्षण वाटू शकेल. परंतु अनेक कथापुराणांमधून समाजाचे मन ओळखून अतिशय महत्त्वाचा संदेश दिला जातो. ईश्वराची आराधना करणाऱ्यांना सर्व प्रकारचे संरक्षण मिळते किंवा सद्बिचार आणि सद्भावना जोपासणाऱ्यांना कोणताही त्रास होत नाही. हे कथाबीज लक्षात घेतले तर होळीचा सण सद्भाव आणि सद्बिचारांना संवर्धित करणारा विकृत विचारांना मूठमाती देणारा ठरतो. या दिवशी पेटवली जाणारी होळी समाजातल्या अनेक घटनांना एकत्र आणते. अग्नी ही देवता मानली गेल्याने सार्वजनिक स्वरूपात अशी केली जाणारी पूजाअर्चा हीदेखील समृद्धीचेच वरदान देणारी ठरते.

मतभेदांना मूठमाती

भारतात प्राचीन काळापासून यज्ञ संस्कृती नांदत आली आहे. प्राचीन काळी दुष्ट शक्तींचा नायनाट करण्यासाठी यज्ञ होत असत. एवढेच नव्हे तर घरात रोज लावला जाणारा यज्ञ हासुद्धा शुभचिचारांचे दान देणारा आणि अज्ञानाचा अंधःकार दूर करणारा मानला जातो. सार्वजनिक स्वरूपात जेव्हा अशा प्रकारे ठिकठिकाणी होळी पेटवली जाते आणि तिला दाखवला जाणारा नैवेद्य या गोष्टीसुद्धा विकृती, दुष्टचिचार, याचा विनाश करण्यासाठी केलेले आवाहन ठरते. या दिवशी केले जाणारे गोडाघोडाचे जेवण विशेषतः महाराष्ट्रातच होळी आणि पुरणपोळी हे समीकरणा अतिशयच घट्ट आहे. पूर्वी गावाची एकच होळी साजरी व्हायची. परंतु आता वस्ती वाढल्याने अगदी शहरातही छोट्या स्वरूपात

चौकाचौकात होळ्या पेटवल्या जातात. कोकणात किंवा ग्रामीण भागात मोठ्या प्रमाणावर लाकडांच्याऐवजी गोवऱ्यांचा वापर होतो. परंतु ही होळी पेटवताना अग्नीच्या साक्षीने मतभेदांचा किंवा मनभेदांचा अंधार दूर व्हावा असाच विचार असतो. कोकणामध्ये परंपरेने ही कथा रूढ आहे. त्यात मुलं पळवून नेणाऱ्या दुंडा राक्षशीणीचा वध करण्याकरीता किंवा तिला पळवून लावण्याकरीता पेटवेली गेलेली होळी शुभ आणि कल्याणकारी मानली गेली. आणि म्हणून आजही गाव्हाणं घालण्यापासून ते पालख्यांपर्यंत मोठ्या उत्साहात हा सण साजरा होतो. या निमित्ताने तिथल्या ग्रामदेवतेची होणारी पूजा आणि सामूहिकरित्या आपापल्या गावाविषयी व्यक्त होणारा शुभसंकल्प सामाजिक सद्भाव टिकवून ठेवणारा ठरला आहे. दिवाळीपेक्षाही होळीचा सण अधिक उत्साहात साजरा करून एका सशक्त परंपरेला आकंठ प्रवाहित ठेवण्याचं काम होत आलेलं आहे. वर्षाच्या अखेरीला येणारा हा एकमेव सण म्हणजे वर्षभरातल्या अनेक चुकांना किंवा मतभेदांना मूठमाती देण्यासाठी निमित्त ठरते. म्हणजेच विज्ञान युगातही मनाच्या आरोप्यासाठी आदर्शक असलेली ही सणपरंपरा भौतिक साधनपेक्षाही समाधानाचं मोठं धन देणारी ठरते. हेच सामाजिक संस्कृतीचे फार मोठे निदर्शक ठरते.

समाजाची स्वयंस्फूर्तता

सर्वात महत्त्वाचा भाग असा आहे की, जवळपास सगळेच सण हे आपापल्या घरात किंवा सार्वजनिक स्वरूपात स्वयंसफूर्तीने साजरे होतात. परंपरेने चालत आलेले नियम पाळून या सणवाऱांची रचना होते, व्यवस्था होते. सामाजिक स्तरावरची ही स्वयंसफूर्तता अधिक उत्साह निर्माण करते. होळीलायुझा लाकडे गोळा करण्यापासून ते दुसऱ्या दिवशीच्या धुळवड किंवा गंगचमीपर्यंत या सणाच्या विविध गंगडा व्यक्त होत असतात. व्यक्तिगत स्तरावर मनुष्यजन्माची ईश्वरी देणगी तितक्याच सन्मानाने जपण्याचे सण हे अतिशय प्रभावी माध्यम ठरले आहे. चाकोरीबद्ध आयुष्य हे निसर आणि नैराश्य निर्माण करणारे ठरते. त्यातही विकृतीचे लवकर अनुकरण करणारी मानवी स्वभाव जपायच असेल तर अशा प्रकराची सणसंस्कृती अत्यंत मोलाची ठरते. यानिमित्ताने कौटुंबिक किंवा सामाजिक स्तरावर एकत्र येण्याची एक विलक्षण प्रक्रिया सहजपणे घडून येते. अगदी एकमेकांची ओळखपाळख नसताना होळीसाठी एकत्र येणारे लोक म्हणजे नैसर्गिकरित्या मानवी स्वभावाला प्रगल्भ करून जातात. ही गोष्ट खरी आहे की, काळाच्या ओघात अशा सणांचा गैरअर्थ काढून गैरवर्तन करण्याचेही प्रकार होत आहेत. या काळात काही ठिकाणी होणारी व्यसनाधिनता दुर्दैवीच म्हणावी लागते. परंतु होळीचा मूळ संदेश लक्षात घेतला तर वर्षाच्या अखेरीला या सर्वच वाईटा विचारांची अखेर करण्याची त्याला निरोप देऊन चैत्रापासून सुरू होणाऱ्या नववर्षाचे स्वागत करायचे. म्हणजेच आपल्याच आयुष्याकडे तटस्थपणे पाहून त्याचा ताळेबंद किंवा लेखाजोखा घेता येत असतो.

भारताची उपांत्य फेरीत सहाव्यांदा धडक सॅमसनच्या धडाकेबाज खेळीमुळे वेस्ट इंडिज पराभूत



सुरुवात केली. मात्र पाचव्या षटकात अभिषेक मिनीने सोपा झेल सोडल्याने होपला जीवनदात मळाले. या जोडीने ५३ चेंडूंत ६८ धावांची सलामी भागीदारी केली. होप ३३ चेंडूंत ३२ धावा करून वरुण चक्रवर्तीच्या गोल्दंदाजीवर बाद झाला. बुमराहने शिमरॉन हेडमायर (२७) आणि रोस्टन चेस (४०) यांना एकाच षटकात बाद केले. हार्दिक वेस्ट ईंडिजची अवस्था १४.१ षटकांत ४ बाद ११९ धावा अशी झाली होती. त्यानंतर रोवमन पॉवेल आणि जेसन होल्डर यांनी दबावात न येता भारतीय गोल्दंदाजांचा शागला समाचारा क्षेत्राला. त्यात अभिषेक चमनीने पुन्हा दिशाळ घेतलरक्षण करुन पुन्हा पॉवेलच्या सोपा झेल सोडल्या. पॉवेल आणि होल्डर यांनी शेवटपर्यंत फलंदाजी करत ३५ चेंडूंत ७६ धावांची भागीदारी केली. रोहमन पॉवेलने १९ चेंडूंत दोन षटकार आणि ३ चौकारंसह नाबाद ३४ धावा आणि जेसन होल्डरने २२ चेंडूंत ३ षटकार आणि २ चौकारांसह नाबाद ३७ धावा केल्या. त्यांच्या



खेळीमुळे वेस्ट इंडिजने भारतासमोर १९६
धावांचे लक्ष्य ठेवले.

या धावपध्दच्या पाठलाग करताना भारतीय सलामीवीर संजू सॅमसनने चांगले षटकार मारले. मात्र भारतीयचा धावपध्दच्या २.५ षटकांत २९ वर पोहोचताच अभिषेक शर्मा षटकार मारण्याच्या नादात झेलबाद झाला. त्याने ११ चेंडूंत १० धावा केल्या. मार्क ईशान किशन ६ चेंडूंत १० धावा करून झेलबाद झाला. सॅमसन आणि सुर्यकुमार यादव आपल्या फलंदाजीची

वामक दाखवली. सॅमसनने २६ चेंव्हरां अर्धशतक पूर्ण केले. या जोडीने संध्यासाठी १८ षटकांत २ बाद ९८ धावा केल्या. मग सूर्यकुमार यादव १८ धावा करून झेलबाद झाला. सॅमसनने तिलक वर्मा याच्यासोबत चांगली फटकेबाजी केली. त्यांच्यासमोर विजयासाठी शेवटच्या ३६ चेंव्हेत ६० धावांची आवश्यकता होती. हॅरिदत्त याच्या १५ धावा षटकाच्या चौथ्या चेंव्हेवर तिलक वर्मा झेलबाद झाला. त्याने १५ चेंव्हेवर २७ धावा केल्या. सॅमसन आणि हार्दिंक पंड्यासमोर विजयासाठी अखेरच्या ३० चेंव्हेत ५० धावांची गरज होती. होलने हार्दिंक पंड्याचा सोपा झेल सोडला. ११ चेंव्हेवर १७ धावांची गरज असताना पंड्या १७ धावा करून झेलबाद झाला. शिवम दुवेने दोन चौकार मारून सर्व दबाव हटवला. त्यानंतर सॅमसनने शेवटच्या षटकांत एक षटकार आणि एक चौकार ठोकून भारताला ४ चेंव्हे शिल्लक राखत विजयी आकडा गाठून दिला. संजू सॅमसनने ५० चेंव्हेत ४ षटकार आणि १२ चौकारांसह नाबाद ९७ धावा केल्या.

रा. फ. नाईक शाळेला हिंद ट्रॉफी स्पर्धेत दुहेरी मुकुट

■ मुंबई

वडाव्यावृत्तीच्या शारीरिक शिक्षण मंडळाच्या मैदानावर द्याल्ल्या हिंद ट्राॅफी स्पर्धेतील मुलांच्या आणि मुलींच्या गटात रा. फ. नाईक शाळेने अव्वल स्थान मिळवत दोन्ही ट्राॅफीवर आपले नाव कोरले.	जिकली तर मुलांच्या संघाने टोपीवाला हिंद ट्राॅफी पटकावली. या स्पर्धेतील कबड्डी मुली गटाच्या अंतिम सामन्यात रा. फ. नाईक आणि आंध्र एस्कुकोबास संघांमधील यांच्यात लढत झाली. त्यात रा. फ. नाईक संघाने आपले नाव कोरले.
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भैरवनाथ मंडळ आणि गुड मॉर्निंग स्पोर्ट्सला विजेतेपद

भैरवनाथ मंडळाने स्पर्श फाऊंडेशनने आयोजित केलेल्या तृतीय श्रेणी पुरुषात विजेतेपद पटकाविले. १४ वर्षांखालील गटात हा मान पुढे वर्ज मॉनिंग स्टुडेंसने मिळविला. चषका परेले येथील मैथॅनान मैदान येथे संपन्न झालेल्या तृतीय श्रेणी पुरुषांच्या अंतिम सामन्यात भैरवनाथ मंडळाने श्री दत्त मंडळावर ३२-०६ अशी सहज मात करीत स्वर्गाची सामनाधिकारी चषकावर आपले नाव कोरेले.

आक्रमक खेळ करत लोण देत भैरवनाथने विश्वातीला १५-०५ अशी भक्कम आघाडी घेतली. दुसऱ्या डावात त्याच तडफेने खेळ करीत श्री दत्तला पुरते नामाहरण केले. तन्मय कदम, सतीश जाधव यांच्या चढाई पकडचीच झेपावाती खेळाला या विजयाचे श्रेय जाते. श्री दत्ता शिमम रायभान बरा खेळला. १४ वर्षांखालील गटाच्या अंतिम सामन्यात गुड मॉर्निंग स्पोर्ट्सने सार्थ बागडे, शिव शर्मा, श्रेयस यादव यांच्या चतुरस्त्र खेळाने श्री संस्कृती मंडळार ४७-२८ अशी मात करीत स्वर्गाय सामनाधिकारी चवक मिळविला. संस्कृतीचा सचिन त्रिवारीने एकाकी लढत दिली. भैरवनाथा तन्मय कदम तृतीय श्रेणी गटातील स्पर्धेतील सर्वोत्तम खेळाडू ठरला. सतीश जाधव (भैरवनाथ), शिमम रायभान (श्री दत्त) स्पर्धेतील उत्कृष्ट पकड व चढाईचे खेळाडू ठरले.

पीएम बाथ कॅरम स्पर्धेत कोळी
व चिपळूणकर उपांत्य फेरीत

■ मुंबई

मुंबई जिल्हा कॅम १६ अशी मात करून आपले
अमोसिपेशनच्या मान्यतेने पी. उपांत्य सामन्यातील स्थान पक्कें
एम्. हिंदू स्विमिंग बाथ अँड केले.पुरुष एकेरी उपउपांत्य
बोट क्लब, चर्नी रोड येथे फेरीत ईडियन ऑईलच्या
सुरू असलेल्या मुंबई जिल्हा मध्मद घुफ्रानेने सलमान
मानाऊन कॅम स्पर्धेच्या पुरुष खानवर २५-१२, २५-६,
एकेरी गटाच्या उपउपांत्य मुंबई महापालिकेच्या विकास
लढतीत मुंबई महापालिकेच्या धारियाणे दिलेस खेडेकरवर
भरत कोळीने ओएनजीसीच्या २५-१५, २५-८ असा विजय
संघी देवूखकल्ला ११-२ मिळत उपांत्य फेरीत थडक
२४-२९ व २५-६ असे मलाही. महिला एकेरी उपउपांत्य
हवून उपांत्य फेरीत प्रवेश फेरीत मिताली पाठकने नेहा
केला. तर दुसऱ्या उपउपांत्य कुमारीवर २५-१, २५-०,
लढतीत ए. के. फाऊंडेशनच्या अंजली सिरिपुरमने रोझिना
नीलांश चारळपूकरने गोदादवर २५-०, २५-१०,
डीकेसीसीच्या विद्वात विजय मिळवला आणि उपांत्य
वाडवलकरवर ३ सेटपर्यंत फेरीत प्रवेश मिळवला.

પરેલમધ્યે શનિવારો બુદ્ધિબલ સ્પર્ધા

■ मुंबई

आनंदराव अडमूल वॉरेबल ट्रस्ट व आयडियल स्पोर्ट्स अकॅडमी-ग्रुपचे जागतिक महिला दिनानिमित्त ज्येष्ठ समाजसेविका स्व. मंगलाताई अडमूल स्मृती चषक ८,११,१४ वर्षाखालील मुलामुलींच्या स्वतंत्र एकूण ६ वयोगटांमध्ये जलद बुद्धिबद्ध स्पर्धा ७ मार्च रोजी दुपारी २ वा. पोलच्या आरामपार्कस वतामुकूलिन सभागृहात आयोजित करण्यात आली आहे. प्रत्येक वयोगटात २० बक्षिसे असून एकूण १२० पुरस्कार दिले जाणार आहेत. को-ऑपरेटिव्ह बँक एम्प्लॉईज युनियन व मुंबई शहर जिल्हा बुद्धिबद्ध संघटनांच्या सहकार्याने ही स्पर्धा स्विस लीग पध्दतीच्या किमान ४ फेअरप्लेमध्ये रांगणार आहे. प्रत्येक साखळी फी ५५ मिनिटे अधिक ३ सेकंद इन्टिमेटची राहिल. संयोजकांतर्भूत स्पर्धकांना बुद्धिबद्ध पट व घड्याळ दिली जाणार आहेत. प्रत्येक गटातील प्रथम पुरस्कार विजेत्या स्पर्धकांच्या मातांचा देखील सन्मान होणार आहे. खेळाडूंनी प्रवेश अर्जासाठी संयोजक प्रमोद पाटील अथवा मुंबई शहर जिल्हा बुद्धिबद्ध संघटनेचे सेक्रेटरी राजाबाबू गजेंजी यांच्याकडे ३ मार्चपर्यंत संपर्क साधावा.

फॉर्म ए जाहीर उद्घोषणा (भारतीय नागरों आणि विद्यार्थियोंसाठी मंडळ (ऐच्छिक परित्यापण प्रक्रिया) विनिर्देश, २०१७ च्या विनियम १४ अन्वये)	
ट्रान्सग्रेशन सपोर्ट सॉल्यूशंस प्रायव्हेट लिमिटेडच्या भागधारकांचे रक्षक वैधपत्राकरिता	
१. कॉर्पोरेट व्यक्तीचे नाव	ट्रान्सग्रेशन सपोर्ट सॉल्यूशंस प्रायव्हेट लिमिटेड
२. कॉर्पोरेट व्यक्तीच्या स्थळाच्या दिनांक	०९/०४/२०२४
३. प्राधिकरण ज्या अंतर्गत कॉर्पोरेट व्यक्तीची स्थळाचा/जॉईन्टकरण झाले	कंपनी विभाग, मुंबई।
४. कॉर्पोरेट व्यक्तीचा कॉर्पोरेट ओळख प्रमाण / नॉनजॉईंट दफिती ओळख प्रमाण	U74120MH2004FTC146137
५. कॉर्पोरेट व्यक्तीच्या जॉईन्टकरण कार्यवाह्या आणि प्रमुख कार्यवाह्या (जर अस्तित्वात) पास	जन कुलकर्णी, कार्यवाह्या क्र. ०२, ७४४ मजला, लेफ्ट क्वार्टर्स २४६, ईस्टवॉर्ल्ड व्हिलेज फ्लॅट्स, प्लॉट २, मुंबई, महाराष्ट्र, भारत, ४०००७६.
६. कॉर्पोरेट व्यक्तीचे परिसरमग्न सुरु होण्याचा दिनांक	२६ फेब्रुवारी, २०२४
७. परिसरमग्नप्राप्तीचा नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि जॉईन्टकरण प्रमाण	श्री. प्रणव डे. दनाजि BBB/PA-001/JP-P00079/2017-18/10164 पत्ता: ४०१, संकर एमकेव्हे, मिलाप विजेसमजमेर, एन. टी. रोड, कर्करेडि पर्वत, मुंबई - ४०००४७. ईमेल आयडी: pranav@winadvorsors.co.in संपर्क क्र.: +९१ ९८२०४६ ६९८२४
८. दावे सादर करण्याचा अंतिम दिनांक	२८ मार्च, २०२४
याद्वारे सूचना देण्यात येते की, ट्रान्सग्रेशन सपोर्ट सॉल्यूशंस प्रायव्हेट लिमिटेडचे दि. २६ फेब्रुवारी, २०२४ रोजी ऐच्छिक परिसरमग्न सुरु केले आहे. ट्रान्सग्रेशन सपोर्ट सॉल्यूशंस प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे त्यांच्या दावांचे पुरावे दि. २८ मार्च, २०२४ रोजी किंवा त्यापूर्वी परिसरमग्न घोषणाकडे नोंद घ. ७ मध्ये नमूद पर्यावर सारक करपण्या खेगपणात वाई आहे. विशेष ध्यानाचे (जर अस्तित्वात) यांनी दावापत्रावर त्यांचे दावे दाखवावे पुरावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व भागधारक त्यांचे दावे दाखवावे पुरावे व्यक्तीत. अद्यावध यांच्या इलेक्ट्रॉनिक पद्धतीने सादर करू नका. दावापत्रावर पुरावे किंवा दिसावून देण्यात येणारे दावे सादर करण्यात येईल त्याद्वारे नोंद घेईल. सही/- प्रणव दनाजि एनटीएस प्रोजेक्टिंग सॉल्यूशंस इंडिया प्रायव्हेट लिमिटेडच्या प्रकल्पमग्न वैधपत्रासाठी क्र. : BBB/PA-001/JP-P00079/2017-18/10164 अभिप्रेतमग्नकरिता प्राप्तिमत्ता ("एफएच") : AA/10164/02/300627/109139 दफिती वैधपत्रा : दि. ३० एप्रिल, २०२४ दिनांक : ०२/०४/२०२४ ठिकाण: मुंबई	

नादरी आणि विद्यालयी संकेत, २०१६ अन्वये ई-सिखाय विक्री सूचना सी. महेंद्रा एकापॉर्ट्स लिमिटेड (परिसमापनामध्ये) नांद, कार्यालय: टॉवर 'सी', कार्यालय क्र. सीसी-६०११, भारत फार्मास्यल होर्स, वांदे कुर्ना संकुल, वांदे (पूर्व), मुंबई - ४०००५१. सी. महेंद्रा एकापॉर्ट्स लिमिटेड (परिसमापनामध्ये) ह्या मासेमतेची ई-सिखाय विक्री 'जेजे आहे जेजे आहे' "जेजे आहे जेजे आहे", "जेजे जे आहे तसाव" आणि "कोलवारी आधारीलकाय तसाव" करण्यात येईल ई-सिखायवाया दिनांक आणि वेळ: सुरुवात, २० मार्च, २०२६, स. ११.३० पासून दु. १२.३० पर्यंत				
ब्लॉक	माहात्म्य	राशिय किंमत (र.)	इशारा रक्कम अनामत (ईएमटी) (र.)	बोली विस्तार मूल्य (र.)
१.	६१२ आणि ६१२-ए प्रसाद सॅवर्स, रणदेवी प्रिन्स स्पेसउड, ऑपेरा हाउस, मुंबई - ४००००४ येथील कार्यालय परिसर	३,८०,००,०००	३८,००,०००	४,००,०००
२.	पॉस्ट क्रमांक २६/१-ए आणि ए/२६/१०, उग्रम उद्योगवाय सावली संघ लिमिटेड, उग्रम, सुरत - ३६४२१०, सुजात येथे विद्या उमीन, दुमराय र सावसह सिव्हा पॉन्ट आणि वॅनसमरी (उमीन बोवप्रक १२६५ पौरमरी; दुमराय बोवप्रक २४,१८३ पौरमरी)	४,३८,००,०००	४३,८०,०००	४४,००,०००
३.	सहई क्रमांक ४४४ व ४४६ गाव पिसींगी, तासुका: कटडे - महाराष्ट्र, लि. सांयली - ४१६४०५, महाराष्ट्र येथे रिझा ज्योकी उमीन, काही अंशी विरझात व साव-प उमीन. (सहई क्र. ४४४ - ५,९०० बी. मीटर अंश आणि सहई क्र. ४४६ - २२०० बी. मीटर)	१४,८०,०००	१४,८०,०००	१५,००,०००
४.	महाराष्ट्र सहई सं. २८६/१, गाव पिसींगी मरी, तासुका - अजनास, विझा कवस-मुज, सुमाराय - ३४०६४५ येथे भावोवसव दिनेली उमीन; मोवसव १०,००० बी. मीटर)	१,६०,३८०	१६,०३८	१६,०००
५.	सी. महेंद्रा इंटरनॅशनल लिमिटेडचे समभाग (र. १० प पूर्वी: भारण वेवेलें १,१२,८०० समभाग)	१०,००,०००	१,००,००,०००	१०,००,०००

ई-दस्तावाच्या अटी आणि शर्ती खालीलप्रमाणे:

- [illegible]

दिनांक: ०२ मार्च, २०२६
 ठिकाण: मुंबई

सुविचार विलास कोळेकर
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सोमवार, ०२ मार्च २०२६
शक १९४७ विश्ववासुनामसंवत्सर

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०७-५२ ते २४-०० सिंह



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